

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 114**  
**IA-30/ND/2021**  
**(IB)-100(ND)/2019**

**IN THE MATTER OF:**

Deepali Designs and Exhibits Pvt. Ltd.	...	Applicant
Vs.		
Pico Event Marketing (India) Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC.**

**Order delivered on 15.07.2021**

**Coram:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA-30/ND/2021:**

This is an application filed under Rule 154(1) of the National Company Law Tribunal Rules 2016, along with affidavit. None appears for the Applicant at the time of virtual hearing of the matter.

In the interest of justice, list the matter on **21.09.2021**.

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P.S.N PRASAD**  
**MEMBER (JUDICIAL)**

UPASANA